GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8TH LEVEL, C-WING, DELHI SECRETARIAT, NEW DELHI-110002

No. F.5(546)/Lit./LJ&LA/20 3705

Dated: 9/7/2020

Tender ld:- 2020_LAWJA_192084_1

TENDER POSTPONEMENT NOTICE

This is to inform that owing to administrative exigencies, last date & time for submission of bids and opening of Technical Bids of Tender Id:- 2020_LAWJA_192084_1 floated on 25.06.2020 regarding for providing Group(Term) insurance for approximately 28774 practicing advocates providing life cover of Rs. 10,00,000/-(Rupees Ten Lakhs only per advocate) who are enrolled with the Bar Council of Delhi and are also in the voters' list of Delhi has been extended. The important dates are extended as under:

SI no.	Particulars	Date	Time
i	Last date and time for submission of tender	24.07.2020	01:00 PM
2	Date and time of opening of Technical Bids	24.07.2020	05:00 PM

Corrigendum/addendum in this regard containing revised terms and conditions which are under consideration before authorities pursuant to pre-bid meeting shall be issued shortly along with revised important dates(if any).

Such corrigendum will be available on the website of this department www.law.delhigovt.nic.in and on Government of NCT of Delhi e-procurement system https://govtprocurement.delhi.gov.in/nicgep/app

Please check regularly the above mentioned websites for any further amendments/corrigendum/Addendum(if any) to the tender.

Tender document complete in all respect should be submitted only on the Delhi Government e-procurement system https://govtprocurement.delhi.gov.in/nicgep/#pp

Principal Secretary(Law, Justice & LA)